

(b) the details of the project as sanctioned by Government; and

(c) the details of the financial aid which the Central Government have agreed to give to Gujarat State for carrying out the project?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b). The project, as approved, envisages the construction of a dam to a maximum height of 208 ft. from the deepest river bed level and of a length of 3240 ft. The estimated cost of the project is Rs 1626.75 lakhs and the annual irrigation will be 1,94,105 acres.

(c) Gujarat has not asked for any financial aid for this project. The Project will, however, get assistance indirectly through loans sanctioned for Miscellaneous Development Schemes.

Hydro-Electric Ukai Dam on Tapti River

694. Shri Indulal Yajnik: Will the Minister of Planning be pleased to state:

(a) whether the Planning Commission has drastically cut down the original plan to build the Hydro-Electric Ukai Dam on Tapti river in Gujarat with a view to convert it into a mere irrigation project,

(b) the details of the plan as approved by the Planning Commission; and

(c) whether the project as approved by the Planning Commission will completely divest it of its Hydro-Electric potential?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) No, Sir.

(b) The details of scheme-wise outlays and provision in the plan are awaited from the Government of Gujarat.

(c) No.

138 (A) LSD-4.

M/s Jardine Henderson & Co. Ltd.,
Calcutta

695 Shri A. K. Gopalan:
Shri Jyotirmoy Basu:
Shri C. K. Chakrapani:

Will the Minister of Finance be pleased to state:

(a) whether M/s. Jardine Henderson and Co. Ltd., Calcutta has been brought to book by Government;

(b) if so, the total amount of penalty imposed by his Ministry in each case during 1964 and 1965; and

(c) the charges levelled against the Company?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai) (a) to (c). A few cases of import of goods as unmanifested cargo in vessels of which Messrs. Jardine Henderson were agents came to notice. The goods were confiscated as the goods were imported without valid Import Trade Control licences, and a redemption fine of Rs. 34,295/- was imposed.

पश्चिमी कोसी नहर

696. श्री जोगन्ध झा : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि -

(क) क्या यह सच है कि बिहार के दरभंगा जिले में प्रस्तावित पश्चिमी कोसी नहर बन जाने के बाद साठ लाख एकड़ से अधिक भूमि में सिंचाई की जायेगी;

(ख) क्या यह भी सच है कि इस नहर के बारे में नेपाल के साथ अब कोई समझौता हो गया है;

(ग) क्या यह भी सच है कि इस नहर के लिए अभी तक भूमि अधिग्रहण करने के बारे में की कार्यवाही आरम्भ नहीं की गई है;

(घ) क्या यह भी सच है कि बिहार सरकार धन की कमी के कारण इस नहर की बुवाई का कार्य प्रारम्भ करने की स्थिति में नहीं है; और

(ङ) यदि हा, तो क्या केन्द्रीय सरकार का विचार बिहार सरकार को इस कार्य को पूरा करने के लिए अनुदान प्रथवा ऋण के रूप में आवश्यक वित्तीय सहायता देने का है ?

बिवाई और विद्युत् नदी (वा० पु० न० राब) : (क) जी, हां ।

(ख) जी, हां ।

(ग) नहर की शीर्ष पट्टी में, नेपाल क्षेत्र में, सर्वेक्षण कार्य प्रारम्भ कर दिया गया है । इन पट्टी में नहर के रेखांकन को नहर के लिये भूमि अर्जन के कार्य को प्रारम्भ करने से पहले तय करना है ।

(घ) जी, हां । शीर्ष पट्टियों में भूमि अर्जन के मामले को अन्तिम रूप देने के प्रतिरिक्त जो कारण हैं उन में से यह भी एक कारण है ।

(ङ) यह मान लिया गया है कि बिहार सरकार को राज्य की योजना के लिये निर्धारित राशि में से ही इस नहर के निर्माण के लिये एक निश्चित सहायता दी जायेगी जो कि ऋण के रूप में होगी ।

Mahanadi Delta Irrigation Project

697. Shri S. Supkar: Will the Minister of Irrigation and Power be pleased to state:

(a) the progress made so far in the construction of the Mahanadi delta irrigation project; and

(b) the total loan sought from abroad and the amount out of that spent so far on the project?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The diversion weir at Mundall has been com-

pleted. The gates are now being fixed. Work on the entire length of 27 miles of the Main Canal has been completed. The work on the Branch canal is nearing completion. Excavation of distributaries and minors is in progress. Under the old canal system the work of remodelling of the Main Canals, Branches and Distributaries and the weir across Birupa and Mahanadi rivers has been completed.

(b) No loan has been sought from abroad for this project.

Committee on Transport and Co-ordination

698. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hirji Bhai:

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 223 on the 10th November, 1966 and state:

(a) whether the Report of the Committee on Transport Policy and Co-ordination has since been considered by Government; and

(b) if so, the decision taken thereon?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b). The Final Report of the Committee on Transport Policy and Co-ordination was considered at a joint meeting of the Economic Committee of the Cabinet and the Cabinet Committee on Transport in December 1966. At this meeting the main recommendations of the Committee including the general approach to transport policy and co-ordination and the scheme of regulation of road transport were broadly approved.

Taking over or Financing of Major Projects by the Centre

699. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hirji Bhai:

Will the Minister of Irrigation and Power be pleased to refer to the reply